## HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject:

Dis-engagement of Shri Jasbir Singh, Orderly on Daily Rated Basis.

## ORDER

No. 804 of 2025/RG/NG-174(DW) dated: 05-06-2025

Services of Shri Jasbir Singh S/o Shri Ravi Singh R/o Bharat Ghar Gujwal P/O Nai Kali Teshil and District Samba, who was engaged as Orderly on daily rated basis, vide High Court Order No. 586 of 2021/RG/NG dated 27-07-2021, is hereby disengaged w.e.f., 20-05-2025 (FN).

By Order.

(M. K. Sharma)

Registrar General (officiating)

No: <u>30795-804 of 2025/RG/NG</u> Dated: <u>05-06-2025</u>

Copy to: -

- 1. Principal Secretary to Hon'ble the Chief Justice for information
- 2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
- 3. Registrar Judicial, High Court Wing, Jammu. This is in reference to her communication No. 1190/RJ/HCWJ/2025 dated 29-05-2025
- 4. Registrar Recruitment, High Court Main Wing, Srinagar
- 5. Director Finance, High Court of J&K and Ladakh, Srinagar ..... for information
- Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
  - 7. Accounts Officer, High Court Wing, Jammu for information and necessary action.
  - 8. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
  - 9. Shri Jasbir Singh S/o Shri Ravi Singh R/o Bharat Ghar Gujwal P/O Nai Kali Teshil and District Samba for information.

10. Order Book.

Registrar General (officiating)